

GRAHI): (a) and (b). Indian Artillery Regiments are already equipped with self-propelled guns of certain calibres. The indigenous development of a larger calibre self-propelled gun has already been taken up by the Defence Research & Development Organisation.

#### Nuclear power Plant in Kerala

4549. SHRI K.P. UNNIKRISHNAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a nuclear power plant in Kerala; and

(b) if so, the capacity of the plant and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). There is no proposal to set up a nuclear power plant in Kerala in the near future. However, irrespective of the physical location of the future Atomic Power Stations in the southern region, it is the intention of the Government to ensure that power from such Central Power Stations will be made available to all the States in the region on an equitable basis.

[Translation]

#### Time-Bound Promotions in Group 'A' of Central Services

4550. PROF. CHANDRA BHANU DEVI: Will the PRIME MINISTER be pleased to state:

(a) whether I.A.S. officers get early promotion as compared to the officers of Group 'A' Central Services whereas officers of both the categories are recruited on the

basis of the same examinations;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by the Union Government for time-bound promotions in Group 'A' of Central Services?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). Promotion prospects in a Service can vary from time to time depending on its Cadre Structure and past recruitments.

(c) There is no concept of time bound promotion in any of the Central Services Group 'A'. However, for the Central Service, Level II and Level I of the Senior Administrative Grade have been merged from 1.1.1986. Number of posts in the Selection Grade of the group 'A' Central Services has been increased, which has improved the promotional prospects.

[English]

#### Hand Over of Bangalore Airport to National Airport Authority

4551. SHRI V.S. KRISHNA IYER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Bangalore Airport is under the Control of Defence; and

(b) if so, whether Government propose to hand over the Bangalore Airport to National Airports Authority of India?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Bangalore airport is owned and maintained

by the Hindustan Aeronautics Limited, a public sector undertaking under the Ministry of Defence.

(b) There is no such proposal at present.

#### **Manufacture of Defence Equipments by BHEL**

4552. SHRI SRIBALLAV PANIGRAHI: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has entrusted the task of manufacturing defence equipments of BHEL; and

(b) if so, the details of the different armaments being manufactured by Bharat Heavy Electricals Ltd. (BHEL)?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) and (b). Yes, Sir. BHEL has been entrusted the task of manufacturing Steam Turbines, 750 KW and 500 KW Alternators for frigates, intermediate shaft for fleet tanker, brackets for propeller shafting and major components like turret-casting and thermo-pressing of special steel plants for Tank T-72 MI. In certain development projects, some fabrication/development work has also been entrusted to BHEL.

#### **Fellowships for Holders of Master's Degree in Science**

4553. SHRI G. BHOOPATHY: Will the PRIME MINISTER be pleased to state:

(a) whether there is a difference in the payment of fellowship amount for the holders of master's degree in basic sciences like M.Sc, M.A. etc. in comparison to that for MBBS and M.S., M.D. and M. Tech. when

they pursue Ph.D. programme;

(b) if so, the reasons therefor;

(c) whether there is any proposal to remove this anomaly;

(d) if so, the time by which it is proposed to be done; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) to (e). Yes, Sir. there is a slight difference. Government is looking into this and attempting to see if the matter can be rationalized.

#### **Nehru Yatri Tickets Under LTC Scheme**

4554. SHRI KAMLA PRASAD SINGH: Will the PRIME MINISTER be pleased to refer to the answer given on 3 March, 1989 to Unstarred Question No. 1328 regarding Round the Country Special Tickets and state:

(a) whether Government servants will be allowed the facility of Nehru Yatri Tickets under L.T.C. scheme; and

(b) if so, the details thereof and whether instructions would be issued in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). Under L.T.C. scheme the Central Government servants have to declare in advance the place intended to be visited. Instructions already exist that in